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covered in one proposal and it should give district-wise details

1.11 All cases of proposed regularisation of encroachments should be accompanied by a proposal for compensatory afforestation as per existing guidelines

1.12 No agricultural practices should be allowed on certain specified slopes.

2, INELIGIBLE CATEGORY OF PRE-1980 ENCROACHMENTS WHE-RE THE STATE GOVERNMENT HAD TAKEN A DECISION PRIOR TO THE ENACTMENT OF THE FOREST (CONSERVATION) ACT, 1980.

2 1 Such cases should be treated at par with post 1980 encroachments and should not be regularised.

3 ENCROACHMENTS THAT TOOK , PLACE AFTER 24-10-80

3 1 In no case encroachments which have taken place after 24-10-1980 should be regularised Immediate action should be taken to evict the encroachers The State/UTs Government may, however. provide alternate economic base to such persons by associating them collectively in afforestation activities in the manner suggested in this Ministry's letter No 6-21/89-FP dated 1-6-90, but such benefits should not extend to fresh encroachers

This Ministry may kindly be apprised of the action taken/proposed to be taken in this regard

Four laning of National Highway No. 5 from Cuttack to Bhubaneswar

755 SHRI JAGADISH JANI Will the Minister of SURFACE TRANS-PORT be pleased to refer to answer to Unstarred Question 175 given in the Rajya Sabha on the 8th August, 1990 and state:

(a) the amount of outlay fixed for 8th Plan for four laning of Cuttack-Bhubaneswar section of National Highway No. 5 in Orissa; (b) whether World Bank fund is also expected to be made available for that project in 8th Plan; and

(c) if so, the details thereof?

THE MINISTER OF WATER RE-SOURCES WITH ADDITIONAL CHA-RGE OF THE MINISTRY OF TRANSPORT (SHRI SURFACE (a) to (c) MANUBHAI KOTADIA) of Cuttack-Bhubaneswar Four laning section of NH-5 in Orissa (length 246 Kms.) has already been posed to the World Bank for loan assistance. It is too early to say when the loan would be negotiated

The amount of outlay for this project in the 8th Plan has not been decided so far, since the 8th Plan is yet to be finalised It is, however, included in the Annual Plan 1990-91 at an estimated cost of Rs 113 20 crores and a budget allocation of Rs. 30 lakhs has also been made in the current financial year

... Situation in Sri Lanka

756 PROF SOURENDRA BHATTA-CHARJEE Will the Minister of EX-TERNAL AFFAIRS be pleased to state:

(a) whether Government have been keeping a watch on the deteriorating situation in Sri Lanka;

(b) what steps Government propose to take to unsure truly self-Government for Tamils in Sri Lanka consistent with the unity and integrity of that country; and

(c) what steps are being taken for the upkeep of Tamil refugees who have come from Srn Lanka?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN SHUKLA). (a) The Government of India has been closely following the evolving situation in Sri Lanka, particularly after the outbreak of hostilities between the LTTE and the Government forces since 11th June, 1990.

(b) The ethnic conflict in Sri Lanka has ultimately to be resolved by the Government and the Tamils of Sri Lanka. The Inter-Sti Lanka 'Agreement provides the framework for the triviolution of the ethnic issue in consonance with the unity and integrity of Sri Lanka.

(c) Sri Lankan refugees have been housed in 298 permanent/temporary shifters i_n Tamil Nadu. The refugees are being provided cash dele, subsidised rations, clothing, cooking utensils, etc.

Action plan for well-being of children

757 SHRI SURESH PACHOURI Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether, as a follow up to the recent world summit on children held in New York, Governments of all- the countries are to prepare a programme of action relating to the well-being of children by the end of 1991; and

(b) whether India have already started preparing an action plan; and if so, what are the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS ' (SHRI VIDYA CHARAN SHUKLA) (a) The World Śummit for Children held in New York in September 1990 adopted a Plan of Action in which all Governments are urged to prepare, before the end of 1991, national programmes of action to implement the commitments undertaken in the World Summit Declaration and the Plan of Action.

(b) A copy of the World Declaration on the Survival, Protection and Development of Children and of the Plan of Action adopted by the World Summit for Children has been sent to all concerned Ministries/Departments for information and necessary action

Political asylum to Burmese students

758 SHRI G G SWELL SHRI BHUVNESH CHATUR-VEDI.

Will the Minister of EXTERNAL AFFAIRS be pleased to state: (a) whether Government have received any request for polytical asylum from two Burmese students who hijacked a Burmese plane from Bangkok to Calcutta recently;

(b) whether Government propose toaccede to their request, and

(c) by when Government are likely to take a decision in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI VIDYA CHARAN. SHUKLA) (a) Yes, Sir

(b) and (c) Government view hijacking as a serious offence and the two Burmese students are being tried in India under the relevant Indian Laws Their petition for asylum can only be considered after the judicial process has, been completed

Polyester postal stamps in U.S.A.

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759. SHRI SYED SIBTEY RAZI-Will the Minister of COMMUNICA-TIONS be pleased to state-

(a) whether Government are aware that in USIA some Postal stamps of polyester have been invented which do, not need water for pasting;

(b) whether Government propose to, send some team of officials to study the technology of this invention to faunch the same in our country; and

(c) if so, the details thereof and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND THE DEPUTY MINISTER IN THE MINISTRY OF CO-MMUNICATIONS (SHRI JAI PAR-KASH) (a) Yes, Sir

(b) and (c) This is a costly technology and is not proposed to be used for our stamps.